Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 06-05-2024 TO 10-05-2024

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/53666/2018	F.O/55636/2024	29-04-2024	07-05-2024
2	ST/53560/2018	F.O/55637/2024	29-04-2024	07-05-2024
3	ST/53457/2018	F.O/55638/2024	29-04-2024	07-05-2024
4	ST/50711/2018 & ST/50957/2018	F.O/55641-55642/2024	29-04-2024	07-05-2024
5	ST/52733/2018	F.O/55659/2024	30-04-2024	07-05-2024
6	ST/51211/2017	F.O/55660/2024	30-04-2024	07-05-2024
7	ST/50429/2019	F.O/55661/2024	30-04-2024	07-05-2024
8	ST/50413/2019	F.O/55662/2024	30-04-2024	07-05-2024
9	ST/50427/2019	F.O/55663/2024	30-04-2024	07-05-2024
10	ST/50030/2019	F.O/55666/2024	01-05-2024	07-05-2024
11	ST/50028/2019	F.O/55667/2024	01-05-2024	07-05-2024
12	ST/53679/2023	F.O/55672/2024	01-05-2024	07-05-2024
13	ST/51319/2017	F.O/55589/2024	01-05-2024	07-05-2024

14.5.24
DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.